GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 359 ANSWERED ON MONDAY, FEBRUARY 05, 2024/ MAGHA 16, 1945(Saka)

SPECIAL CAMPAIGN 3.0

QUESTION

359. SHRI PRADEEP KUMAR SINGH

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the details of the month-long Special Campaign 3.0 undertaken by the Government in October 2023;

(b) the details of the number of pending matters disposed thereunder y the Government; and(c) the impact of the cleanliness drive and the future plans of the Government to reduce the physical materials and shifting to 100% digital documentation, if any;

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a): A month long Special Campaign 3.0 has been undertaken by Ministries and Departments of Govt. of India. During the implementation phase from 2nd October to 31st October 2023, the Ministry of Corporate Affairs along with its field offices & Organisations under its purview actively participated in Special Campaign 3.0 to dispose of all pending matters as per the parameters identified during the preparatory phase including cleanliness campaign.

(b): The Ministry has disposed of identified pending matters such as 01 PMO reference; 05 VIP references; 01 Inter Ministerial Consultation (IMC) reference and 374 public grievances pending as on 30.09.2023 leading to 100% achievement of the targets identified and envisaged at the beginning of the campaign.

(c): The Cleanliness drive resulted in freeing of 1135 sq. ft. of the area by disposing two nonserviceable vehicles and unusable items generating a revenue of Rs.3.58 lakhs. The walls, pillars and corridors were decorated with paintings, pots and small plants making the offices cleaner and greener as a complimentary step towards Swachh Bharat. To encourage digital documentation, all papers/documents filed by Corporates under Companies Act, 2013 and LLP Act, 2018 have been prescribed to be filed in paperless mode electronically through MCA21 portal of the Ministry.
